COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NOS. 1175 & 1176 OF 2018 IN DFR NO. 3057 OF 2018

Dated: 30th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jindal Aluminium Limited Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Ritika Singhal

Counsel for the Respondent(s) : ----.

ORDER

Issue notice to the IA Nos. 1175 of 2018 & 1176 of 2018 returnable on 14.09.2018. Dasti, in addition, is also permitted.

List the matter for on <u>14.09.2018</u>, as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

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